

Government of Jammu and Kashmir
Home Department
Civil Secretariat, J&K

NOTIFICATION

Jammu, the 4th of August, 2025

S.O 202 : In exercise of the powers conferred by the proviso of Article 309 of the Constitution of India, the Lieutenant Governor of Union Territory of Jammu and Kashmir is pleased to direct that the following amendments shall be made in Jammu & Kashmir Sainik Welfare (Subordinate) Service Recruitment Rules 2019; namely:-

1. In Schedule-I, for the words "Peon-cum-Chowkidar" wherever occurring, the words 'Multitasking Staff (MTS)' shall be substituted.
2. In Schedule-II, for entries appearing against Class II, Category B and Class IV, Category A, the following entries shall be substituted; namely:-

Class	Category	Designation	Pay Band/Scale	Qualification for Direct Recruitment	Method of Recruitment
II	B	Jr. Assistant	L-4(25500-81100)	<p>i) Should be deemed to be graduate from defence Forces/any recognized university with knowledge of Type Writing having not less than 35 words speed per minute.</p> <p>ii) Should be an Ex-Servicemen retired in the rank of JCO/NCO.</p> <p>iii) Should bear an exemplary character at the time of retirement from the defence Service.</p> <p>iv) Should qualify entrance test as per prescribed syllabus.</p>	<p>i. 75% by direct recruitment.</p> <p>ii. 25% by promotion from among "Matriculate Multitasking Staff (MTS)" having not less than 5 years of service as such and having type speed of 25 words per minute.</p>

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IV	A	Multitasking Staff (MTS)	SL1(14800-47100)	i) Should be Matric and above or having equivalent certificate from Defence Service as per Govt. Order No. 66-GAD of 1991 dated 22.01.1991. ii) Should be an Ex-servicemen. iii) Should bear an exemplary character at the time of retirement from the defence Service. iv) Should qualify entrance test as per prescribed syllabus.	100% by Direct Recruitment
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By Order of the Lieutenant Governor.

Sd/-
(Chandraker Bharti) IAS
 Principal Secretary to Government
 Home Department

No. HOME-SW/23/2020-01-HOM [CC No. 4624]

Dated:- 04.08.2025

Copy to :

1. Principal Secretary to the Government, Finance Department.
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
3. Joint Secretary (J&K and Ladakh Affairs), Ministry of Home Affairs, Government of India.
4. Commissioner/Secretary to the Government, General Administration Department.
5. Commissioner/Secretary to the Government, ARI & Trainings Department.
6. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
7. Director General Resettlement, Govt. of India, Ministry of Defence, New Delhi.
8. Director Archives, Archaeology and Museums, J&K.
9. Director, Sainik Welfare Department, J&K.
10. General Manager, Ranbir Government Press, Jammu for publication in the Government Gazette.
11. Private Secretary to the Chief Secretary, J&K.
12. Private Secretary to the Principal Secretary to the Government, Home Department.
13. Stock file.



(Sidharath Dhiman) JKAS
 Additional Secretary to the Government